

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 91/(MAH)/2015
CA No. 15 & 18/2017 & 54/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES:

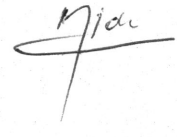
Aneesha Dutta & Anr.

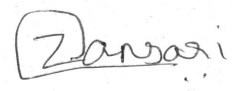
V/s.

M/s. Northbridge Consulting Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Santosh Paul a/w Ms. Nidhi Singh a/w Ms. Chaitika Partner i/b Vidhi Partners for Petitioners		
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2.	Adv. Zaid Ansari for Respondents		
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3.	Rajiv Gupta .	Adv. for Res. No.1	
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Common Order

C.A. No. 54 to 56/2016 & 15 to 23/2017 in

T.C.P. No.91 to 96/397-398 &58/NCLT/MB/MAH/2015

C.P. No. 42/397-398 & 59/NCLT/MB/MAH/2016

At request of the parties, list this matter to 17.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).